

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4471

ANSWERED ON:21.02.2014

TRANSFER POLICY IN CGHS

Jaiswal Shri Gorakh Prasad ;Patel Shri Somabhai Gandadal Koli;Yadav Shri Om Prakash

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of transfer policy of doctors/paramedical and other staff of Central Government Health Scheme (CGHS) dispensaries/hospitals/medical store depots;
- (b) whether the policy is being implemented in letter and spirit;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the corrective measures taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) : There is rotational transfer policy for sensitive/non-sensitive post holders under Central Government Health Scheme (CGHS) with transfer of staff posted at sensitive posts in two years and at non-sensitive posts in three years.

(b) to (d): Transfers are made in CGHS on regular basis. However, in certain cases officers are allowed to continue keeping in view the exigencies of administration and public interest. Recently, Committees have been constituted for transfer and posting in respect of different categories of CGHS officers.